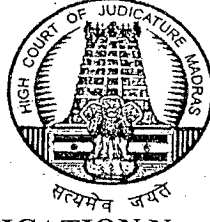


R.O.C.No.87525-A/2019-B2



DISTRICT JUDGES,  
TRANSFER & POSTINGS

NOTIFICATION No. 257 / 2019

The Government in G.O.(Ms).No.554, Home (Courts-II) Department, dated 18.10.2019, have issued orders, sanctioning the constitution of 16 Special Courts in the cadre of District Judge for exclusive trial of cases under POCSO Act, 2012, in 16 Districts, including **Chennai and Thanjavur** :

Tmt. R.N.Manjula, Sessions Judge, Mahalir Neethimandram, Chennai, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Chennai.

Tmt. M.Ezhilarasi, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thanjavur, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Thanjavur.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 04.12.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**